

Application for Licences

1701. PROF. P. J. KURIEN: Will the Minister of INDUSTRY be pleased to state:

(a) how many applications were received by Government for the issue of industrial licences during the year 1979-80 industry-wise;

(b) how many applications were cleared off during the year; and

(c) how many applications are pending at present?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA): (a) A Statement showing industry-wise, the number of industrial licence applications received during the period 1-4-79 to 29-2-80 is enclosed.

(b) Out of a total of 1434 applications, 727 have been disposed of.

(c) 707 are pending, as on 20-3-80, of which 299 cases are over-due.

Statement

Sl. No.	Name of Schedule Industry	No. of IL applications received	No. of IL applications disposed of	No. of IL applications pending
1	2	3	4	5
1	Metallurgical Industries (Ferrous and Non-ferrous)	187	97	90
2	Fuels	2	..	2
3	Prime Movers (other than Electrical Generators)	4	2	2
4	Electrical Equipment	125	64	61
5	Transportation	31	13	18
6	Industrial Machinery	64	23	41
7	Machint Tools	10	7	3
8	Agricultural Machinery	5	3	2
9	Miscellaneous Mechanical and Engineering Industries	121	80	41
10	Commercial, Office and Household Equipment	11	6	5
11	Industrial Instruments	17	9	8
12	Scientific Instruments	3	2	1
13	Chemicals (other than fertilisers)	296	147	149
14	Photographic Raw Film and Paper	2	2	..
15	Dye-stuffs	10	6	4
16	Drugs and Pharmaccuticals	116	51	65
17	Textiles (Including those Dyed, Printed or otherwise processed)	47	20	27

1	3	4	5
18 Paper and Pulp including Paper Products	68	26	42
19 Sugar	5	4	1
20 Fermentation Industries	8	2	6
21 Food Processing Industries	94	57	37
22 Vegetable Oils and Vanaspati	72	26	46
23 Rubber Goods	5	3	2
24 Leather, Leather Goods and Pickers	9	6	3
25 Glass	13	8	5
26 Ceramics	11	6	5
27 Cement and Gypsum Products	94	53	41
28 Timber Products	2	2	..
29 Miscellaneous Industries	2	2	..
Total	1434	727	707

Brain Drain

1702. SHRI MAGANBTAI BAROT: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that a number of talents in Science & Technology have gone to other countries for better jobs, prospects and earnings;

(b) if so, the number of such persons gone abroad during the last three years; and

(c) what are the concrete proposals and plan of the Government to bring back or attract them to come back so as to utilise their talents in our country?

THE PRIME MINISTER (SHRIMATI INDIRA GANDHI): (a) Yes, Sir.

(b) Information on the exact number of scientists and technologists who have gone abroad for various reasons is not available.

(c) A scheme for the utilization of talented Indian Scientists and technologists presently abroad for development programmes in India was initiated in 1976. A new scheme relating to 'transfer of know-how through expatriate specialists of Indian Origin' has just been approved between Government of India and UNDP. Both schemes enable Indians working/settled abroad to spend periods of time in appropriate institutions in India. Among other measures already taken by the Government to facilitate the return of Indian scientific and technical personnel to the country are the maintenance of a separate section on 'Indians abroad' in the National Register for Scientific and Technical Personnel for the enrolment of Indian scientists and technologists abroad, the scheme for scientists' Pool operated by CSIR for temporary placement of well qualified Indian scientists returning from abroad, short-term and supernumerary appointments in national laboratories of universities, and a package scheme to enable Indian scientists and technologists to come